NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/110/2016

NAME OF THE PETITIONER(S)

: M.R.Sarangapani Reddy & Another

NAME OF THE RESPONDENT(S) : Merit Inn Southern Star Pvt Ltd. & 9 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.

COUNSEL FOR
PETITIONERS

ORDER

Counsel for petitioner present. Counsel for respondents called but absent. Counsel for petitioner filed the affidavit submitting that notices were sent to all the respondents. But there is no reply of service of notice and still awaiting the same. Time granted for reporting the service of notice. Put up on 11.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)

Member (Judicial)

(K Anantha Padraanabha Swamy)

Member (Judicial)